

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:877
ANSWERED ON:02.03.2010
DISTANCE EDUCATION FOR PRISONERS
Balram Shri P.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to start distance education for the prisoners lodged in the various jails of the country;
- (b) if so, the details thereof; and
- (c) the funds allocated by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): "Prisons" is a state subject under List II of the Seventh Schedule to the constitution of India and Prison Administration is primarily the responsibility of the respective State Governments. The Central Government has, however, issued a comprehensive advisory to all the States/UTs for encouraging inmates to join correspondence courses from National Open Universities/ Institutes. No funds have, however, been allocated for this purpose by the Government of India.